

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 22

C.P.(CAA)/245(MB)2023 IN C.A.(CAA)/88(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **BKC INFRASTRUCTURE PRIVATE LIMITED**

Section 230-232 of the Companies Act, 2013

ORDER

The Petitioner submits that the OL Report is still awaited and seeks further time. List this matter on Board on **10.05.2024**.

-sd-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)